

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AASTHA BUILDHOME DEVELOPERS PRIVATE LIMITED Date of Commencement of Liquidation: 17-08-2026; List of Stakeholders as on Date: 30-09-2026; Name of IP: Ms. Pratibha Khandelwal; Process Number: 1; Last 5 digit of registration number: 10068

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	127	421873635	118	333463364	0	30649611	52942057	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	1	43171153.00	0	0	0	43171153.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	57497568.12	1	144884	0	50811259.67	316569.00	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	18220000	0	0	0	0	18220000	Annexure 9
Total		138	540762356.12	119	333608248	0	124632023.67	71478626	